

SLP(C)No. 11939 OF 2002

ITEM No.MM-4

Court No. 6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11939/2002

(From the judgement and order dated 19/04/2002 in SBCSA 5/02
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

FIRM MOOLCHAND MEGHRAJ & CO. & ANR.

Petitioner (s)

VERSUS

AMRITLAL

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For Petitioner (s) Mr. Sushil Kr. Jain, Adv.
Ms. Pratibha Jain, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Taken on Board.
The special leave petition is dismissed.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master